PUBLIC ANNOUNCEMENT UNDER REGULATIONS 3(1) AND 4 READ WITH REGULATIONS 13, 14 AND 15(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AND SUBSEQUENT AMENDMENTS THERETO

FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF SOMA PAPERS AND INDUSTRIES LIMITED

Open Offer for acquisition of up to 3,64,559 (Three Lakhs Sixty-Four Thousand Five Hundred and Fifty-Nine) fully paid- up Equity Shares, representing 26% of the total Paid-Up/Voting Share Capital for cash consideration of INR 12 (INR Twelve only) from the Public Shareholders of Soma Papers and Industries Limited, (Hereinafter referred to as "Target Company") by Mr. Narasimharao Anumala (Hereinafter referred to as "Acquirer") together with Mr. Anumala Ramesh Choudary (PAC-1) and Ms. Anupama Anumala (PAC-2) (PAC-1 and PAC-2 hereinafter collectively referred as "PACs") in their capacity as persons acting in concert with the Acquirer for the purpose of the Open Offer, pursuant to and in compliance with the requirements of the SEBI (SAST) Regulations (the "Open Offer").

This Public Announcement ("**Public Announcement**" or "**PA**") is being issued by CIL Securities Limited ("**Manager to the Offer**"), for and on behalf of the Acquirer and the PACs to the Public Shareholders of the Target Company pursuant to and in compliance with, the provisions of Regulations 3(1) and 4 read with Regulations 13, 14, 15(1) and such other applicable Regulations of the SEBI (SAST) Regulations.

Definitions:

- a) **"Equity Shares"** shall mean the fully paid-up equity shares of the Target Company of face value of INR 10 (INR Ten) each;
- b) "Public Shareholders" shall mean all the equity shareholders of the Target Company excluding: (i) the promoters and members of the promoter group of the Target Company; (ii) the Acquirer and persons acting in concert with the Acquirer pursuant to and in compliance with the SEBI (SAST) Regulations;
- c) "Sellers" shall mean the persons as set out in Paragraph 4 Details of Sellers;
- d) "Stock Exchange" shall mean BSE Limited;
- e) "Working Day" shall mean any working day of the Securities and Exchange Board of India ("SEBI").

1. Offer Details

- (a) **Size:** The Acquirer and PACs hereby makes this Open Offer to the Public Shareholders of the Target Company to acquire up to 3,64,559 equity shares ("**Offer Shares**") of face value INR 10 (INR Ten) constituting 26% of the paid up equity share capital of the Target Company ("**Offer Size**") at a price of INR 12 (INR Twelve) per Offer Share.
- (b) **Price / Consideration:** The Offer Price of INR 12 (INR Twelve) per Equity Share is calculated in accordance with Regulations 8(1), 8(2) and other applicable provisions of

the SEBI (SAST) Regulations. Assuming full acceptance of the Open Offer, the total consideration payable by the Acquirer and PACs under the Open Offer will be INR 43,74,708 (INR Forty-Three Lakhs Seventy-Four Thousand Seven Hundred and Eight) ("Maximum Consideration").

- (c) **Mode of Payment:** The Offer Price will be paid in cash by the Acquirer and PACs in accordance with Regulation 9(1)(a) of the SEBI (SAST) Regulations.
- (d) **Type of Offer:** The Open Offer is a mandatory offer in terms of Regulation 3(1) and 4 of the SEBI (SAST) Regulations, for the substantial acquisition of shares, voting rights and control over the Target Company by the Acquirer and PACs. This Offer is not subject to any minimum level of acceptance. This Open Offer is not a competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations.

2. Transaction which has triggered the Open Offer Obligations (Underlying Transaction)

This Open Offer has been triggered pursuant to the execution of the Share Purchase Agreement ("SPA") on 13th March, 2024, between the Acquirer, PACs and Sellers belonging to the promoter and promoter group of the Target Company agreeing to sell in aggregate up to 6,94,130 Equity Shares representing 49.50% of the fully paid-up equity share capital and control over the Target Company for an aggregate consideration of INR 34,70,650 at a price of INR 5 per Equity Share as Earnest Money Deposit.

| Details of Underlying Transaction | | | | | | | |
|---|---|--|--|---|----------------------------|---|--|
| Type of Transaction (Direct/ Indirect) | Mode of Transaction (Agreement/ Allotment/ | Shares / Voting rights proposed to be acquired | | Total consideration for shares/Votin | Payment | Regulation which has triggered | |
| | Market Purchase) | Number | % vis a vis total equity voting capital | g rights (VR) acquired (Amount in INR) | Securitic s) | | |
| Direct Acquisition | A Share Purchase Agreement dated 13 th March, 2024 to acquire 6,94,130 Equity Shares and control over Target Company | 6,94,130 Equity Shares | 49.50% of Issued, Subscribed & Paid up Equity Share Capital | | Cash | Regulations 3(1) and 4 of the SEBI (SAST) Regulations | |

3. Details of Acquirer and PACs

| Details | Acquirer | PAC-1 | PAC-2 | Total |
|----------------------------|------------------|-----------------|------------------|-------|
| Name of Acquirer / | Mr. Narasimharao | Mr. Anumala | Ms. Anupama | 3 |
| PACs | Anumala | Ramesh Choudary | Anumala | |
| Residential Address of the | 6-27, Nadendla | Indian Address: | Plot No - | - |
| Acquirer / PACs | Mandalam, | 6-27, Nadendla, | 1976,1977, Flat | |
| | Guntur, Andhra | Guntur, | No - 203 Sri Sai | |

| PAN Name of the Grouto which the Acque PACs belongs | | Pradesh - 522234 ARGPA6165K Not Applicable | Andhra Pradesh- 522234 US Address: 408, Margaret CT, South Plainfield Boro, NJ- 07080- 2343 BQRPA0246G Not Applicable | Dhatri Heights, Kakatiya Hills, Pragathi Nagar, Nizampet, Medchal- Malkajgiri, Telangana- 500090 AQFPA9357B Not Applicable | - - | |
|---|-----------------------------------|--|---|---|-----------|--|
| Pre- transaction shareholding | No. of Equity Shares | 0 | 0 | 0 | 0 | |
| | % of total share capital | 0.00% | 0.00% | 0.00% | 0.00% | |
| Proposed Shareholding after acquisition | No. of Equity Shares | 3,54,006 | 3,05,249 | 34,875 | 6,94,130 | |
| of Equity shares which Triggered the Open Offer | % of Total share capital | 25.25% | 21.77% | 2.48% | 49.50% | |
| Proposed shareholding after acquisition | No. of Equity Shares | 5,39,931 | 4,65,655 | 53,103 | 10,58,689 | |
| of shares (including Offer Shares, assuming full acceptance) which triggered the Open Offer | % of total share capital | 38.50% | 33.21% | 3.79% | 75.50% | |
| Any other interest in the Target Company | | | | | | |

4. Details of Selling Shareholders (Collectively called as the "Sellers")

| Name of the Sellers | Part of | Details of shares / voting rights held by the Selle | | | | |
|--|--|---|----------|---------------------|----|--|
| and PAN | Promoter/ Promoter Group (Yes/No) | Pre Tra | nsaction | Post Transaction | | |
| | | Number of Shares | % | Number of Shares | % | |
| Vikram Somani PAN: AABPS0051J | Yes | 8,462 | 0.60% | Nil | NA | |
| Bharat Krishnakumar Somani PAN: ATWPS5963K | Yes | 27,500 | 1.96% | Nil | NA | |
| Somani Vikram HUF PAN: AABHS0897N | Yes | 3,000 | 0.21% | Nil | NA | |

| TOTAL | | 6,94,130 | 49.50% | | |
|--|-----|----------|--------|-----|----|
| Oricon Enterprises Ltd PAN: AAACO0480F | Yes | 39,487 | 2.82% | Nil | NA |
| Pvt Ltd PAN: AAACS6990G | | | | | |
| SRS Trading & Agencies | Yes | 5,65,736 | 40.35% | Nil | NA |
| Saraswati Somani PAN: ATSPS1466K | Yes | 27,575 | 1.97% | Nil | NA |
| Rakhi Somani PAN: AAYPS9788F | Yes | 7,300 | 0.52% | Nil | NA |
| Asha Somani PAN: ATSPS1578G | Yes | 15,070 | 1.07% | Nil | NA |

5. Target Company

(a) Name: Soma Papers & Industries Limited

(b) **Registered Office Address:** Unit No 8A, 1st Floor, Plot No. 212, Mohatta Bhuvan, Laxminarsigh Papan Marg, Off Dr E Moses Road, Gandhi Nagar, Worli, Mumbai – 400018

(c) **Exchange Listed:** The Equity Shares are listed on BSE Limited.

(d) **CIN:** L21093MH1991PLC064085

(e) **ISIN:** INE737E01011

6. Other Details

- (a) Further details of the Offer, including the reasons and background to the Offer, information on the Offer Price, details of the Underlying Transaction, information on the Acquirer, PACs and the Target Company and statutory approvals, if any, shall be made available in the DPS, which shall be published in newspaper(s) on or before 20th March, 2024 (not later than 5 working days from the date of this Public Announcement), in accordance with Regulation 13(4), 14(3) and 15(2) of the SEBI (SAST) Regulations.
- (b) The Acquirer and PACs accept full responsibility for the information contained in this PA and will comply with their obligations under the SEBI (SAST) Regulations, 2011. The Acquirer and PACs have adequate financial resources to meet the obligations under the Open Offer and have made firm financial arrangements for financing the acquisition of Equity Shares under the Open Offer.
- (c) This Offer is not conditional upon any minimum level of acceptance in terms of Regulation 19(1) of the SEBI (SAST) Regulations and is not a competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations.
- (d) All the information pertaining to the Target Company in this Public Announcement has been obtained from publicly available sources or the Target Company. All the information pertaining to the Sellers contained in this Public Announcement has been obtained from the Sellers. Accordingly, the accuracy of the information has not been

independently verified by the Manager to the Open Offer.

(e) In this Public Announcement, all references to "INR" are references to Indian Rupees and any discrepancy in figures as a result of multiplication or totaling is due to rounding off.

Issued by the Manager to the Open Offer



CIL SECURITIES LIMITED

CIN: L67120TG1989PLC010188

SEBI Registration No: INM000009694

Registered Office: 214, Raghava Ratna Towers, Chirag Ali Lane, Abids, Hyderabad – 500001

Contact Person: Ms. Purva Singh

Tel: 040-69011111/ 1158;

Email: <u>secretary@cilsecurities.com</u> **Website:** www.cilsecurities.com

For and on behalf of the Acquirer and PACs

Sd/- Sd/- Sd/-

Mr. Narasimharao Anumala Mr. Anumala Ramesh Choudary Ms. Anupama Anumala

("Acquirer") ("PAC-1") ("PAC-2")

Place: Hyderabad Date: 13th March, 2024